

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

MP/ CP 2 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2020**

Name of the Company: Peoples General Hospital Pvt Ltd
V/s
Ashok Kumar Khosla & Alliance Industries Ltd

Section: 90(7) of Co.Act, 2013

COMMON ORDER

Learned Senior Counsel Mr. Saurabh Soparkar a.w. Learned Counsel Mr. Kunal Vaishnav appeared for the Petitioner. Learned Counsel Mr. Sandeep Singhi. Learned Senior Counsel Mr. Navin Pahwa appeared for the Respondent. Learned Counsel Ms. Poonam Mathur appeared. Learned Counsel Mr. Amalpushp Shrotri appeared for the Respondent no. 2. Learned Counsel Mr. Hamesh Naidu appeared for Alliance Industries Ltd.

Heard Learned Senior Counsel for the Petitioner.

The matter stands adjourned for further consideration on 11.12.2020.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 10th day of December, 2020.